

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

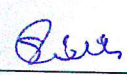
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 28/252/HDB/2020
NAME OF THE COMPANY	Srinikha Travels Pvt Ltd
NAME OF THE PETITIONER(S)	Incom Tax Department
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Srilatha for T. Sujam Kumar Reddy	Advocate	9177224355	

Narasimha sharma
Ajay babu
G. Bhupesh
for IT- Advocate - 9966622005

ORDER

Counsel for the Petitioner present. Counsel for RoC present. For filing report of RoC, time is enlarged. Put up the matter on 03.03.2020.


MEMBER TECHNICAL

AS


MEMBER JUDICIAL